

# ORISSA HIGH COURT

FILING REPORT AS ON :15/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4779/2024	MITHUN @ KULAMANI MAHANTA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	KEONJHAR SADAR /197 /2014 () //
2	D-BLAPL/4781/2024	SADANANDA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /51 /2015 () //
3	D-BLAPL/4785/2024	PARAMESWAR GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /204 /2022 () //
4	D-BLAPL/4786/2024	ANANDA SAHU @ NEPAL CHANDRA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /144 /2023 () //
5	D-BLAPL/4792/2024	SHIBA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BOUDH /299 /2023 () //
6	D-BLAPL/4794/2024	DHUSASAN NAIK @ DUSASAN NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
7	D-BLAPL/4799/2024	ABHISHEK KUMAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFENCES /11 /2023 () //
8	D-BLAPL/4800/2024	DILU @ DILLIP MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /13 /2015 () //
9	D-BLAPL/4813/2024	KARAN DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /345 /2023 () //
10	D-BLAPL/4814/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /129 /2023 () //
11	D-BLAPL/4815/2024	MANTU PAIKARAY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /432 /2023 () //

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12	D-BLAPL/4823/2024	CHANDAN PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BOLAGARH P.S. /193 /2023 () //
13	D-BLAPL/4825/2024	SAGAR KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /299 /2023 () //
14	D-BLAPL/4826/2024	SUBHUM KUMAR PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /626 /2023 () //
15	D-BLAPL/4827/2024	GOURI SANKAR SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHANJANAGAR /605 /2020 () //
16	D-BLAPL/4828/2024	JAY PRAKASH RATHOUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
17	D-BLAPL/4829/2024	AKASH PADRA VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /106 /2023 () //
18	D-BLAPL/4831/2024	BIBHU GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /113 /2024 () //
19	D-BLAPL/4835/2024	PAPU @ SIDHARTHA SAMARTHA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	PURI SADAR /295 /2023 () //
20	D-BLAPL/4841/2024	BIDURA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /82 /2024 () //
21	D-BLAPL/4842/2024	SIMANCHAL GOUDA @ SIMA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BADAGODA P.S. /686 /2023 () //
22	D-BLAPL/4845/2024	SURYAKANTA DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	KUAKHIA /76 /2023 () //
23	D-BLAPL/4848/2024	JITU RANA	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /341 /2023

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		VS	VS	()
24	D-BLAPL/4850/2024	STATE OF ODISHA MANI K @ K MANI	TUKUNA KUMAR MISHRA	// PADMAPUR /98 /2023
		VS	VS	()
25	D-BLAPL/4853/2024	STATE OF ODISHA SHIBU RANA	SUSHANTA KUMAR JOSHI	// BOLANGIR TOWN /341 /2023
		VS	VS	()
26	D-BLAPL/4857/2024	STATE OF ODISHA GOBINDA BEHERA	SATYA RANJAN MULIA	// / /0
		VS	VS	()
27	D-BLAPL/4862/2024	STATE OF ODISHA SANTOSH DALAI @ BABULA	BASANTA KUMAR DAS	// BALIAPAL /225 /2019
		VS	VS	()
28	D-BLAPL/4879/2024	STATE OF ODISHA SITARAM SADANGI	SURYA KANTA PRADHAN	// MANAMUNDA /4 /2023
		VS	VS	()
29	D-BLAPL/4880/2024	STATE OF ODISHA GUDU @ NIHAR RANJAN PAIDA	SANIJB KUMAR BISWAL	// BENTKAR (42 MOUZA) UPD CUTTACK /402 /2023
		VS	VS	()
30	D-BLAPL/4882/2024	STATE OF ODISHA BABUL LUHA	SURYA KANTA PRADHAN	// PHULBANI SADAR /10 /2024
		VS	VS	()
31	D-BLAPL/4884/2024	STATE OF ODISHA SIRAJ KHAN	SATYA NARAYAN MISHRA (4)	// JAIPATNA /288 /2023
		VS	VS	()
32	D-BLAPL/4886/2024	STATE OF ODISHA TULARAM BEHERA	SATYA NARAYAN MISHRA (4)	// KALAMPUR /111 /2023
		VS	VS	()
33	D-BLAPL/4889/2024	STATE OF ODISHA BAIRI REDDY	ASHOK DAS	// SONEPUR /309 /2023
		VS	VS	()
34	D-BLAPL/4894/2024	STATE OF ODISHA PRATAP KUMAR ROUT	ACHYUTANANDA PATTANAIAK	// / /0
		VS	VS	()

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35	D-BLAPL/4896/2024	STATE OF ODISHA SANJAY DAS VS	KURESH PRASAD DASH VS	// KHALLIKOTE /531 /2023 ()
36	D-BLAPL/4901/2024	STATE OF ODISHA JUJHAR MAJHI VS	SOUMYA RANJAN DAS VS	// TANGARPALI /52 /2021 ()
37	D-BLAPL/4902/2024	STATE OF ODISHA SRIDHAR SWAIN VS	JUGALA KISHORE PANDA VS	// / /0 ()
38	D-BLAPL/4903/2024	STATE OF ODISHA BINAYAK ROUT VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /202 /2023 ()
39	D-BLAPL/4904/2024	STATE OF ODISHA KANHU @ HAGURU NAIK VS	KISAN BISWAL VS	// KAMAKHYANAGAR /45 /2015 ()
40	D-BLAPL/4905/2024	STATE OF ODISHA LOKANATH RANA VS	BISMAYA KUMAR STALIN VS	// / /0 ()
41	D-BLAPL/4906/2024	STATE OF ODISHA BISHNU PRASAD SWAIN VS	LAXMINARAYAN PATEL VS	// BEGUNIA P.S. /440 /2023 ()
42	D-BLAPL/4908/2024	STATE OF ODISHA MONU MISHRA VS	LAXMINARAYAN PATEL VS	// JHARSUGUDA GRPS /128 /2023 ()
43	D-BLAPL/4911/2024	STATE OF ODISHA MANAS BESAN VS	DIBYA PRAKASH MISHRA VS	// BINIKA /259 /2023 ()
44	D-BLAPL/4912/2024	STATE OF ODISHA HEMALATA SUNA VS	DIBYA PRAKASH MISHRA VS	// BINIKA /259 /2023 ()
45	D-CMP/6779/2024	STATE OF ODISHA BASANT KUMAR ROUT VS ANITA PRADHAN	RAGHUNATH DASMOHAPATRA VS	// / () //

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46	D-CMP/6792/2024	SEKH MEHERBAN VS B.M, M/S HDB FINANCIAL SERVICES LTD., BALASORE	AMIT PRASAD BOSE VS	// 0 //
47	D-CMP/6794/2024	SK.SAJIL @ S.K.SAKIL VS ARATI PARIDA	VIJAY KAR VS	// 0 //
48	D-CMP/6805/2024	PRASANT KUMAR SAHU VS PRAFULLA KUMAR PADHI	SANJAY KUMAR PRADHAN VS	// 0 //
49	D-CMP/6810/2024	PRASANT KUMAR SAHU VS PRAFULLA KUMAR PADHI	SANJAY KUMAR PRADHAN VS	// 0 //
50	D-CMP/6828/2024	GADADHARA MOHAPATRA VS KANDURI CHARAN SAHOO	DWARIKA PRASAD MOHANTY VS	// 0 //
51	D-CMP/6849/2024	CHATRUBHUJA DAS VS GHANA SHYAM DAS	BIBEKANANDA BHUYAN VS	// 0 //
52	D-CONTC/6734/2024	PREMALATA MOHANTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/6741/2024	SAIRENDRI JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
54	D-CONTC/6764/2024	DILLIP KANDA VS SANGRAMJIT NAYAK, DIRECTOR, MUNICIPAL ADMINISTRATION CUM ADDL. SECY., H AND U.D. DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
55	D-CONTC/6771/2024	GOUTAM NAYAK VS RANJAN KUMAR DAS, R.D.C., SOUTHERN DIVN., ODISHA, BERHAPUR	TRILOCHAN NANDA VS	// 0 //
56	D-CONTC/6789/2024	KESHAB CHANDRA KHUNTIA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
57	D-CONTC/6790/2024	KALYANI DASH	ADV.	//

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		VS	VS	0
58	D-CONTC/6797/2024	ARAVIND AGRAWAL, IAS SUBASH CHANDRA BAL	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
59	D-CONTC/6798/2024	SECY., HOME DEPT., ODISHA, BBSR. SATYABRATA SAHOO	ADV	//
		VS	VS	0
60	D-CONTC/6806/2024	SUSANTA KUMAR DAS, I.A.S. SAMBHABANA DASH	ADV.	//
		VS	VS	0
61	D-CONTC/6809/2024	SANTOSH KUMAR PATRA,C.D.M.O,BHADRAK VENKETA RAO NAIDU	ADV.	//
		VS	VS	0
62	D-CONTC/6815/2024	SATYABRATA SAHU, I.A.S. MOHANTI PANDEI	ADV.	//
		VS	VS	0
63	D-CONTC/6820/2024	SATYABRATA SAHU, I.A.S. CHITTARANJAN MISHRA	GOPAL PRASAD JENA	//
		VS	VS	0
64	D-CONTC/6824/2024	DHOBEI NAYAK, TAHASILDAR, KHANDAPADA, NAYAGARH RAM PRASAD SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
65	D-CONTC/6826/2024	ALOK KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES DINA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
66	D-CONTC/6831/2024	ALOK KUMAR KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES NARAYAN HANS	ADV	//
		VS	VS	0
67	D-CONTC/6832/2024	ALOK KUMAR KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES BASI @ BASANTI BHUE	ADV	//
		VS	VS	0
68	D-CONTC/6833/2024	ALOK KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES JAYASINGH MAJHI	M/S. BIJAYA KUMAR BEHERA-1	//
		VS	VS	0

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69	D-CONTC/6835/2024	ALOK KAR, DIRECTOR (R AND R), ADDL. SECY., WATER RESOURCES DEPTT., ODISHA KHIRADHAR CHINDA VS	ADV ADV	// // 0
70	D-CONTC/6838/2024	ALOK KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT, WATER RESOURCES RAJINDRA DAL @ RAJIN DAL VS	ADV. ADV.	// // 0
71	D-CONTC/6841/2024	ALOK KAR, DIRECTOR (R AND R), ADDL. SECY., WATER RESOURCES DEPTT., ODISHA NITYA CHINDA @ NITYANANDA CHINDA VS	ADV. ADV.	// // 0
72	D-CONTC/6842/2024	ALOK KAR, DIRECTOR (R AND R),ADDL. SECY., WATER RESOURCES DEPTT. BRUNDABAN MAHANAND VS	ADV. ADV.	// // 0
73	D-CONTC/6861/2024	ALOK KAR, DIRECTOR(R AND R),ADDL. SECY., WATER RESOURCES DEPTT. RAJ KISHORE MOHANTY VS	ASHOK DAS ASHOK DAS	// // 0
74	D-CONTC/6862/2024	SATYABRATA SAHU BIBHUTI BHUSAN KAR VS	ACHYUTANANDA PATTANAIAK ACHYUTANANDA PATTANAIAK	// // 0
75	D-CONTR/4816/2024	SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA PEDAPENKI SESIKANTH @ P.SESIKANTH VS	ADV. ADV.	// // 0
76	D-CRLA/4822/2024	KEDARNATH BHOI, TAHASILDAR, PARLAKHEMUNDI BAPI @ ASHOK SAHOO VS	RAKESH KUMAR MALLICK RAKESH KUMAR MALLICK	// // SARANAKUL /36 /2018 0
77	D-CRLA/4888/2024	STATE OF ODISHA PANDA @ LOKNATH PRADHAN VS	ALOK KUMAR PANDA ALOK KUMAR PANDA	// // 0
78	D-CRLMC/4797/2024	STATE OF ODISHA AJAYA KUMAR PADHI VS	UNMESH CHANDRA JENA UNMESH CHANDRA JENA	// // TIHIDI /261 /2012 0
79	D-CRLMC/4798/2024	STATE OF ODISHA PADMOCHARAN @ PADMACHARAN MOHAPATRA VS	UNMESH CHANDRA JENA UNMESH CHANDRA JENA	// // BARIPADA TOWN /274 /1999 0
		STATE OF ODISHA		//

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80	D-CRLMC/4830/2024	ANSUMAN SAHOO VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	BADAGODA P.S. /356 /2023 () //
81	D-CRLMC/4834/2024	MITHUN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /139 /2020 () //
82	D-CRLMC/4836/2024	BABULA RANA @ SUSANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /267 /2023 () //
83	D-CRLMC/4840/2024	DEBASIS DASH @ BABU @ DEBASIS DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /15 /2013 () //
84	D-CRLMC/4844/2024	PRASANTA KUMAR PADHI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	INFOCITY PS /31 /2017 () //
85	D-CRLMC/4855/2024	KESAB NAYAK @ KESAB KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /26 /2013 () //
86	D-CRLMC/4881/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	PATKURA /246 /2013 () //
87	D-CRLMC/4883/2024	BHARAT PRADHAN @ BHANITI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /265 /2019 () //
88	D-CRLMC/4890/2024	PAPU @ BALARAM SWAIN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	ASKA /242 /2016 () //
89	D-CRLMC/4892/2024	JAGABANDHU MUDULI VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /235 /2023 () //
90	D-CRLMC/4893/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHARSUGUDA GRPS /31 /2009 () //
91	D-CRLMC/4910/2024	ALOK RANJAN MAHAPATRA @ ALOK RANJAN MOHAPATRA	DEEPAK RANJAN SUNDARAY	//0



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		VS	VS	0
92	D-CRLMP/4784/2024	DURYODHAN SAHU JAGADISH PRASAD RATH	MANAS RANJAN PANDA	// /0
		VS	VS	0
93	D-CRLMP/4805/2024	STATE OF ODISHA BHAGIRATHI SAHOO	SIDHARTH PRASAD DAS	// /1
		VS	VS	0
94	D-CRLMP/4806/2024	STATE OF ODISHA MAMITA GURU	BISWAJIT RANJAN TRIPATHY	// /0
		VS	VS	0
95	D-CRLMP/4810/2024	STATE OF ODISHA SHARAT KUMAR DAS	ARJUNA CHARANA BEHERA	// /0
		VS	VS	0
96	D-CRLMP/4824/2024	STATE OF ODISHA PRAVAKAR PRADHAN	PADMANAVA JENA	// /0
		VS	VS	0
97	D-CRLMP/4832/2024	STATE OF ODISHA KRISHNA MAJHI	JAYADEBA BEHERA	// /0
		VS	VS	0
98	D-CRLMP/4838/2024	STATE OF ODISHA KRISHNA MAJHI	JAYADEBA BEHERA	// /0
		VS	VS	0
99	D-CRLMP/4849/2024	STATE OF ODISHA AHALYA SAMANTARAY	JYOTSNARANI RATH	// /0
		VS	VS	0
100	D-CRLMP/4859/2024	STATE OF ODISHA BHAGIRATHI SAHOO	SANTOSH KUMAR MAHANTY	// /0
		VS	VS	0
101	D-CRLMP/4869/2024	STATE OF ODISHA RUCHISMITA SETHI	SUJIT KUMAR SAHU	// /0
		VS	VS	0
102	D-CRLMP/4875/2024	STATE OF ODISHA PRADEEP DAS	PRAMOD KUMAR JENA	// /0
		VS	VS	0

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103	D-CRLMP/4878/2024	STATE OF ODISHA REENA KUMARI RANA VS	NARESH CH. JENA VS	// //0 0
104	D-CRLREV/4788/2024	STATE OF ODISHA SANJAM KUMAR SAMAL VS	RAMESH CHANDRA MAHARANA VS	// JAJPUR ROAD /165 /2016 0
105	D-CRLREV/4854/2024	PRASANTA KUMAR SAHOO BALABANTA BHUE VS	SUSHANTA KUMAR JOSHI VS	// BELPARA /155 /2023 0
106	D-CRP/6776/2024	STATE OF ODISHA CHAKRA MEHER VS	KEDAR KUMAR DASH VS	// // 0
107	D-EXP/6807/2024	KISHOR SAHU SIDDHARTH SANKAR SAHOO VS	ADV VS	// // 0
108	D-EXP/6811/2024	STATE OF ODISHA NRUSINGHA CHARAN OJHA VS	ADV VS	// // 0
109	D-EXP/6812/2024	STATE OF ODISHA PITAMBAR MOHANTY VS	ADV VS	// // 0
110	D-EXP/6816/2024	STATE OF ODISHA KISHORE CHANDRA BHUYAN VS	ADV VS	// // 0
111	D-FAO/6731/2024	STATE OF ODISHA SWADESH SAHU VS	SATYABAN SAHOO VS	// // 0
112	D-FAO/6732/2024	UNION OF INDIA SAPANI PURTY VS	SATYABAN SAHOO VS	// // 0
113	D-FAO/6744/2024	UNION OF INDIA BASANTA KUMAR SAHU VS	SUJATA JENA VS	// // 0
		STATE OF ODISHA		//

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114	D-FAO/6745/2024	SUBHRAJIT SWAIN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
115	D-FAO/6749/2024	BIKRAM SWAIN@BIKRAM KUMAR SWAIN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
116	D-FAO/6753/2024	BHABAGRAHI NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
117	D-JCRLA/4780/2024 JCRLA/19/2024	R.HARI PATRA VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2018
118	D-JCRLA/4782/2024 JCRLA/20/2024	KALU CHARAN SATAPATHY VS STATE OF ODISHA	ADV. VS	BAIDYANATHPUR /146 /2021 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) ST/0000123/2021
119	D-MACA/6844/2024	NATIONAL INSURANCE COMPANY LTD. VS HEMANT KUMAR SAHOO	M/S. SABITA RANJAN PATTNAIK VS	// 0 //
120	D-MACA/6847/2024	NATIONAL INSURANCE COMPANY LTD. VS SABITA NAIK	M/S. SABITA RANJAN PATTNAIK VS	// 0 //
121	D-MACA/6883/2024	SURYAMANI PRUSTY VS JAYASANKAR DEHURI	JEEVANJYOTI MOHANTY VS	// 0 //
122	D-MATA/6730/2024	NUTAN GAHAN VS SIMANCHAL PATRA	BINI MISHRA VS	// 0 //
123	D-MATA/6859/2024	GAYATRI SAHOO VS ADITYA KUMAR BISWAL	MD. GOLAM MADANI VS	// 0 //
124	D-RPFAM/6837/2024	RANJAN SINGH VS SWARNALATA BARIK	PABITRA KUMAR NAYAK VS	// 0 //
125	D-RSA/6791/2024	SURYA NARAYAN NAYAK	AMIT PRASAD BOSE	//

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		VS	VS	0
126	D-RSA/6804/2024	ORISSA STATE HOUSING BOARD,BBSR BIJAYA CHANRA MOHANTY	SANJAY KUMAR PRADHAN	//
		VS	VS	0
127	D-RSA/6813/2024	AMBERESH MOHANTY SIMANCHALA PATRO	SANJAY KUMAR PRADHAN	//
		VS	VS	0
128	D-TRP(C)/6781/2024	SURESH CHANDRA PATRO PUJASHREE SATPATHY	RAMAKANTA PANDA	//
		VS	VS	0
129	D-TRP(C)/6829/2024	DIBYA SUNDAR NANDA BIMAL MAJHI	UMA SHANKAR PATEL	//
		VS	VS	0
130	D-WA/6733/2024 WA/174/2024	SUNITA MAJHI STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
131	D-WA/6738/2024 WA/178/2024	MANORANJAN SWAIN AMITAV THAKUR @ AMITABH THAKUR, IPS.	PRAVAKAR BEHERA, S.C (TRANSPORT)	//
		VS	VS	0
132	D-WA/6773/2024	DUKHISHYAM HOTTA SUPRAVARANI PRADHAN	SRI BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
133	D-WA/6780/2024 WA/177/2024	STATE OF ODISHA REGISTRAR, BIJU PATANAIAK UNIVERSITY OF TECHNOLOGY, ROURKELA	AMITABH MISHRA	//
		VS	VS	0
134	D-WA/6852/2024	DR. PRASANA KUMAR MISHRA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
135	D-WA/6880/2024	PRASANNA KUMAR SAMANTASINGHAR STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
136	D-WP(C)/6735/2024 WP(C)/3383/2024	MEENA KUMARI @ MEENA KUMARI ROUT BAIDYANATH MISHRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0

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137	D-WP(C)/6736/2024 WP(C)/3384/2024	STATE OF ODISHA RAMA CHANDRA JANI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // 0
138	D-WP(C)/6737/2024	PUJARANI MAHAKUR VS COMMISSIONER -CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPTT.	PRASANTA KUMAR JOSHI VS	// // 0
139	D-WP(C)/6739/2024	BHAGIRATHI GANTAYAT VS COMMISSIONER OF ENDOWMENTS, BBSR.	MANMAYA KUMAR DASH VS	// // 0
140	D-WP(C)/6740/2024 WP(C)/3410/2024	PRAVAKAR SWAIN VS STATE OF ODISHA	MANAS PATI VS	// // 0
141	D-WP(C)/6742/2024 WP(C)/3406/2024	RADHA KRUSHNA KHILAR VS STATE OF ODISHA	MANAS PATI VS	// // 0
142	D-WP(C)/6743/2024 WP(C)/3412/2024	MANORANJAN PAKAL VS STATE OF ODISHA	MANAS PATI VS	// // 0
143	D-WP(C)/6746/2024	RAJKISHORE MOHANTY VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	// // 0
144	D-WP(C)/6747/2024	HARIHAR MOHANTY VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	// // 0
145	D-WP(C)/6748/2024 WP(C)/3408/2024	JAYANTA KUMAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// // 0
146	D-WP(C)/6750/2024	BANDANA RATH VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// // 0
147	D-WP(C)/6751/2024	MANOJ KUMAR MAHAPATRA VS REGIONAL MANAGER, RBI, BBSR	BIPLABA P.B. BHALI VS	// // 0

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148	D-WP(C)/6752/2024	SARAT CHANDRA MISHRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
149	D-WP(C)/6754/2024	SUSANTA KUMAR SATAPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
150	D-WP(C)/6755/2024	SAILENDRA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
151	D-WP(C)/6756/2024	PRAVAKAR CHAMPATI VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// 0 //
152	D-WP(C)/6757/2024 WP(C)/3433/2024	KAPILA CHARAN SETHY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
153	D-WP(C)/6758/2024	ANITA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
154	D-WP(C)/6759/2024 WP(C)/3419/2024	MADHUSUDAN JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
155	D-WP(C)/6760/2024 WP(C)/3402/2024	M/S GRIHASTI UDYOG PVT. LTD., ROURKELA VS THE INSPECTOR GENERAL OF REGISTRATION, CUTTACK	SUBHAM SHARMA VS	// 0 //
156	D-WP(C)/6761/2024 WP(C)/3444/2024	BIBHUTI BHUSAN MAHAPATRA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
157	D-WP(C)/6762/2024 WP(C)/3414/2024	DEV PRAKASH DIDWANIA VS STATE BANK OF INDIA, BBSR	ANIMESH MOHANTY VS	// 0 //
158	D-WP(C)/6763/2024	BIDYADHAR BALIARSINGH@BALIARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
159	D-WP(C)/6765/2024	UMESH KUMAR ROUT	KHIROD CHANDRA MAJHI	//

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	WP(C)/3425/2024	VS	VS	0
		R.T.O., CHANDIKHOL		//
160	D-WP(C)/6766/2024	AJAY BEHERA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/6767/2024	ORISSA DIESEL ENGINES PVT. LTD., BBSR	KHIROD CHANDRA MAJHI	//
	WP(C)/3426/2024	VS	VS	0
		R.T.O., BBSR I		//
162	D-WP(C)/6768/2024	BIJAY KUMAR DAS	KHIROD CHANDRA MAJHI	//
	WP(C)/3429/2024	VS	VS	0
		R.T.O., JAGATSINGHPUR		//
163	D-WP(C)/6769/2024	RAMESH CHANDRA MOHANTY	DEEPAK KU SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/6770/2024	UTTAM BEHERA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/6772/2024	ASHOK KUMAR MAHAPATRA	TRILOCHAN NANDA	//
	WP(C)/3431/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/6774/2024	TARUN BEHERA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/6775/2024	ARUN BEHERA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/6777/2024	SMITA DEBATA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CT AND GST OFFICER, CUTTACK II CIRCLE		//
169	D-WP(C)/6778/2024	PRADIP KUMAR TRIPATHY	JITENDRA KUMAR MISHRA (2)	//
	WP(C)/3427/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/6782/2024	VANA SURAKHYA SAMITI, GANJAM	GOPINATH MISHRA	//
		VS	VS	0

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171	D-WP(C)/6783/2024	STATE OF ODISHA BALAKRISHNA PANIGRAHY VS DIVISIONAL FOREST OFFICER, GHUMUSUR SOUTH DIVISION, GANJAM	RABINDRA KUMAR PATNAIK VS	// // 0 //
172	D-WP(C)/6784/2024	SARAT CHANDRA BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
173	D-WP(C)/6785/2024	JHADESWAR MAHANTO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
174	D-WP(C)/6786/2024	JAGANNATH SATAPATHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //
175	D-WP(C)/6787/2024	RUPAMATI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
176	D-WP(C)/6788/2024	DIBAKAR PRUSTI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // 0 //
177	D-WP(C)/6793/2024	SUBHENDU MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //
178	D-WP(C)/6795/2024	SURENDRA SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //
179	D-WP(C)/6796/2024	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //
180	D-WP(C)/6799/2024	SARAT KUMAR BEHERA VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// // 0 //
181	D-WP(C)/6800/2024	SUSHREE SANGITA KHOSLA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // 0 //



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182	D-WP(C)/6801/2024	PRANAYA KUMAR THATOI VS DEPARTMENT OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/6802/2024	SUDARSHAN MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
184	D-WP(C)/6803/2024	M/S. SRI DADI MAA CONSULTANT AND CONTRACT MANAGEMENT, BBSR VS CHIEF COMMNR. OF CT AND GST, CUTTACK	AJIT KUMAR ROY VS	// 0 //
185	D-WP(C)/6808/2024	M/S. LAXMI SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
186	D-WP(C)/6814/2024	SURENDRA SAMANTARAY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
187	D-WP(C)/6817/2024	M/S. SANKAR SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
188	D-WP(C)/6818/2024	KANDARPA MAJHI VS D.G. AND I.G. OF POLICE, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
189	D-WP(C)/6819/2024	GURUBARI MUNDA VS STATE OF ODISHA	MITALEE JESTHI VS	// 0 //
190	D-WP(C)/6821/2024	SURENDRANATH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
191	D-WP(C)/6822/2024	TUSHAR RANJAN PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
192	D-WP(C)/6823/2024	PITABAS PRUSTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
193	D-WP(C)/6825/2024	M/S. MADAN MOHAN MOHAPATRA	KSHIROD KUMAR SAHOO	//

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		VS	VS	0
194	D-WP(C)/6827/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA		//
		URMILA MISHRA	BISWABIHARI MOHANTY	//
		VS	VS	0
195	D-WP(C)/6830/2024	STATE OF ODISHA		//
		JYOSTNA RANI DALEI	JATADHARI BARIK	//
		VS	VS	0
196	D-WP(C)/6834/2024	THE BRANCH MANAGER, AXIS BANK, CUTTACK		//
		ANDURU NAGAMANI	ABHILASH MISHRA	//
		VS	VS	0
197	D-WP(C)/6836/2024	STATE OF ODISHA		//
		BARNABA PRADHAN	ASHIT KUMAR DASH	//
		VS	VS	0
198	D-WP(C)/6839/2024	STATE OF ODISHA		//
		PRADEEP KUMAR NAYAK	BANABIHARI RAY	//
		VS	VS	0
199	D-WP(C)/6840/2024	STATE OF ODISHA		//
		PANCHANAN NAYAK	DEBASIS SWAIN	//
		VS	VS	0
200	D-WP(C)/6843/2024	STATE OF ODISHA		//
		DURGA MADHAB PRADHAN	NIRANJAN PANDA	//
		VS	VS	0
201	D-WP(C)/6845/2024	STATE OF ODISHA		//
		HIRALAL NAIK	NIRANJAN PANDA	//
		VS	VS	0
202	D-WP(C)/6846/2024	STATE OF ODISHA		//
		MANOJ KUMAR SAHU	NIRANJAN PANDA	//
		VS	VS	0
203	D-WP(C)/6848/2024	STATE OF ODISHA		//
		SHANKAR BEHERA	NIRANJAN PANDA	//
		VS	VS	0
204	D-WP(C)/6850/2024	STATE OF ODISHA		//
		DHYANA RANJAN SAHU	NIRANJAN PANDA	//
		VS	VS	0

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205	D-WP(C)/6851/2024	STATE OF ODISHA RASMITA SAHU VS	NIRANJAN PANDA VS	// // 0
206	D-WP(C)/6853/2024	STATE OF ODISHA JAYORAM NAG @ JAYRAM YADAV VS	ARJUNA CHARANA BEHERA VS	// // 0
207	D-WP(C)/6854/2024	STATE OF ODISHA ANSUMAN DAS VS	JAGAJIBAN PRADHAN VS	// // 0
208	D-WP(C)/6855/2024	ANJANA MOHANTY SUNIL KUMAR BHOI VS	SUSANTA KUMAR ROUT VS	// // 0
209	D-WP(C)/6856/2024	STATE OF ODISHA DEBADUTTA SAMAL VS	DR. JITENDRA KUMAR LENKA VS	// // 0
210	D-WP(C)/6857/2024	STATE OF ODISHA GANESH PRASAD MISHRA VS	PRASANTA KUMAR JENA VS	// // 0
211	D-WP(C)/6858/2024	BRANCH MANAGER, CANARA BANK, BALASORE UNA KOTESWAR RAO VS	ASHOK DAS VS	// // 0
212	D-WP(C)/6860/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM UNA KOTESWAR RAO VS	ASHOK DAS VS	// // 0
213	D-WP(C)/6863/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM PRAMOD GOCHHAYAT @ PRAMOD KUMAR GOCHHAYAT VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
214	D-WP(C)/6864/2024	STATE OF ODISHA NIRUPAMA MAHARANA VS	AMITAV TRIPATHY VS	// // 0
215	D-WP(C)/6865/2024	STATE OF ODISHA KANYA KUMARI SAHOO VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //

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216	D-WP(C)/6866/2024	BASANT ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
217	D-WP(C)/6867/2024	ANASTASIA BARLA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
218	D-WP(C)/6868/2024	TARESWAR MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
219	D-WP(C)/6869/2024	NILAKANTH MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
220	D-WP(C)/6870/2024	SUREKHA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
221	D-WP(C)/6871/2024	SARAT ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	D-WP(C)/6872/2024	SASMITA PADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/6873/2024	BRAJA KISHORE ALUK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/6874/2024	PRAFULLA ROUT @ PRAFULLA KUMAR ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
225	D-WP(C)/6875/2024	MANJULATA SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
226	D-WP(C)/6876/2024	SUSHREETA BARICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/6877/2024	SANTOSH KUMAR PANDA	AMITAV TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/6878/2024	AMAR GOCHHAYAT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/6879/2024	PRASANT SENAPATI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/6881/2024	IFTEKHAR AHMAD	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/6882/2024	KARUNAKAR ROUT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/6884/2024	BIJAYA KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/6885/2024	KARUNAKAR PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/6886/2024	ADITYA KUMAR MOHAPATRA	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/6887/2024	PARATAP CHANDRA RAJ	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/6888/2024	BHARAT CHARAN SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/6889/2024	SACHALA MUDULI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/6890/2024	RAJ KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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239	D-WP(C)/6891/2024	STATE OF ODISHA CHATURBHUJA MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	D-WP(C)/6892/2024	STATE OF ODISHA M/S BVG INDIA LTD. REGISTERED OFFICE, PUNE VS	PRASANNA KUMAR PARHI VS	// // ()
241	D-WPCRL/4865/2024	STATE OF ODISHA ABHIMANYU MALIK VS	SATYA NARAYAN MISHRA 4 VS	// //0 ()
242	D-ABLAPL/4783/2024	STATE OF ODISHA RITESH BISI @ CHHANDA BISI VS	KIRTAN DANG VS	// // BHEDEN /207 /2020 ()
243	D-ABLAPL/4787/2024	STATE OF ODISHA RAMA KRUSHNA PANDA VS	BIPLABA P.B. BAHALI VS	// //0 ()
244	D-ABLAPL/4789/2024	STATE OF ODISHA PRATIMA DAS VS	SATYA RANJAN MULIA VS	// // BIDANASI /254 /2023 ()
245	D-ABLAPL/4790/2024	STATE OF ODISHA RAMAKANTA NAYAK VS	JAYADEBA BEHERA VS	// // PIRAHAT P.S /79 /2023 ()
246	D-ABLAPL/4791/2024	STATE OF ODISHA RAKESH KUMAR SAHOO @ GUDU VS	JAYADEBA BEHERA VS	// //0 ()
247	D-ABLAPL/4793/2024	STATE OF ODISHA PAPU KHAN @ RIYASAT ALLI KHAN @ RIYSAT KHAN VS	AMULYA RATNA PANDA VS	// // BALASORE TOWN /44 /2024 ()
248	D-ABLAPL/4795/2024	STATE OF ODISHA SAMBIT SAMAL VS	SURYANARAYAN BISWAL VS	// // MANGALA BAG /53 /2024 ()
249	D-ABLAPL/4796/2024	STATE OF ODISHA PRANATI ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	// // DHENKANAL SADAR /131 /2024 () //

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250	D-ABLAPL/4801/2024	SUSANTA BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /20 /2024 () //
251	D-ABLAPL/4802/2024	NITYA JANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /33 /2008 () //
252	D-ABLAPL/4803/2024	JOGINDRA NAIK @ SANTOSH NAIK VS STATE OF ODISHA	BATA KRISHNA PANDA VS	BHANJANAGAR /739 /2023 () //
253	D-ABLAPL/4804/2024	SUNIL PRASAD GUPTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //
254	D-ABLAPL/4807/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	BHADRESWAR /10 /2024 () //
255	D-ABLAPL/4808/2024	SIBA PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DASPALLA /35 /2019 () //
256	D-ABLAPL/4809/2024	JANARDHAN KHORA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /299 /2023 () //
257	D-ABLAPL/4811/2024	PRASANT BEHERA @ BAPUNI BEHERA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	MANCHESWAR P.S. /2 /2024 () //
258	D-ABLAPL/4812/2024	LUKESH KUMAR SAHU @ LUKESH SAHU VS STATE OF ODISHA	JASHOBANTA DASH VS	KATARBAGA /26 /2024 () //
259	D-ABLAPL/4817/2024	LULU SWAIN @ MRUTANJAY SWAIN VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BALIANTA P.S. /59 /2024 () //
260	D-ABLAPL/4818/2024	BIKU @ KEDAR NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /186 /2023 () //
261	D-ABLAPL/4819/2024	KABITA DAS @ BABITA DAS	RAMAKRISHNA NAIK	ABHAYACHANDPUR /408 /2022

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		VS	VS	()
262	D-ABLAPL/4820/2024	STATE OF ODISHA RAMA CHANDRA BEHERA	MALAYA RANJAN BEHERA	// TANGI /35 /2024
		VS	VS	()
263	D-ABLAPL/4821/2024	STATE OF ODISHA JAMBESWAR BEHERA	MALAYA RANJAN BEHERA	// TANGI /35 /2024
		VS	VS	()
264	D-ABLAPL/4833/2024	STATE OF ODISHA SHYAM SUNDAR PANGI	SUDHANSU SEKHAR DASH	// CHITRAKONDA /62 /2017
		VS	VS	()
265	D-ABLAPL/4837/2024	STATE OF ODISHA HEMANTA BEHERA @ HEMANTA KUMAR BEHERA	BIDESHI KUMAR GHADEI	// BALIKUDA /63 /2004
		VS	VS	()
266	D-ABLAPL/4839/2024	STATE OF ODISHA DILIP KUMAR SAHU	ADITI HOTA	// //0
		VS	VS	()
267	D-ABLAPL/4843/2024	STATE OF ODISHA NILU PALEI	SUSANTA KUMAR LENKA	// DHAULI PS /86 /2022
		VS	VS	()
268	D-ABLAPL/4846/2024	STATE OF ODISHA GIRIDHARI MALLICK	DURGA PRASAD DHAL	// PATTAMUNDAI RURAL PS /23 /2024
		VS	VS	()
269	D-ABLAPL/4847/2024	STATE OF ODISHA A. SIBAJJI @ R. RAHUL @ A. RAHUL	JAYADEBA BEHERA	// SARANAKUL /43 /2023
		VS	VS	()
270	D-ABLAPL/4851/2024	STATE OF ODISHA MAYADHARA PADHAN	PRANAB RANJAN CHHATOI	// LOISINGHA(BOLANGIR) /312 /2021
		VS	VS	()
271	D-ABLAPL/4852/2024	STATE OF ODISHA BRIJESH RANJAN SAHU	BIKASH KUMAR PRADHAN	// DEOGARH /366 /2022
		VS	VS	()
272	D-ABLAPL/4856/2024	STATE OF ODISHA YAKUB MOHAMMED @ YAKUB KHAN	SATYA RANJAN MULIA	// GURUDIJHATIA /76 /2023
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :15/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/4858/2024	STATE OF ODISHA JAGA GOUDA @ JAGANATH GOUDA VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /1128 /2023 ()
274	D-ABLAPL/4860/2024	STATE OF ODISHA ULI @ LAXMIPRIYA PRADHAN VS	RABINDRANATH BARIK VS	// SARANAKUL /115 /2023 ()
275	D-ABLAPL/4861/2024	STATE OF ODISHA PRASHANT BAITHALU VS	SURYANARAYAN BISWAL VS	// CUTTACK SADAR /772 /2023 ()
276	D-ABLAPL/4863/2024	STATE OF ODISHA SAROJ SETHI VS	MD. GOLAM MADANI VS	// DHAMNAGAR /34 /2024 ()
277	D-ABLAPL/4864/2024	STATE OF ODISHA SURESH BEHERA VS	PABITRA KUMAR NAYAK VS	// BRAJARAJNAGAR /150 /2023 ()
278	D-ABLAPL/4866/2024	STATE OF ODISHA LINGARAJ BISWAL VS	SAKTI PRASAD DAS VS	// TANGI (KHURDA) /112 /2024 ()
279	D-ABLAPL/4867/2024	STATE OF ODISHA MANISH KUMAR YADAV VS	SK. ZAFARULLA VS	// SORO /91 /2024 ()
280	D-ABLAPL/4868/2024	STATE OF ODISHA PRADEEP KUMAR SAMANTASINGHAR VS	MANAS KUMAR CHAND VS	// INFOVALLY UPD BHUBANESWAR /19 /2024 ()
281	D-ABLAPL/4870/2024	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	RASHMI RANJAN MISHRA VS	// //0 ()
282	D-ABLAPL/4871/2024	STATE OF ODISHA GOVINDA SAHU @ GOBINDA VS	KULDEEP MOHANTY VS	// BARGARH /62 /2024 ()
283	D-ABLAPL/4872/2024	STATE OF ODISHA BALARAM MALIK VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// AUL /73 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/4873/2024	IMRAN SAHA @ IMRAM SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /133 /2024 () //
285	D-ABLAPL/4874/2024	PRAMOD JAGARANGA@PROMOD MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KASINAGAR /49 /2023 () //
286	D-ABLAPL/4876/2024	JAYANTA KUMAR JENA @ CHAGULU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /8 /2024 () //
287	D-ABLAPL/4877/2024	SAMUEL MAHANANDIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BISSAMCUTTACK /29 /2019 () //
288	D-ABLAPL/4885/2024	UDIYA @ UDAY MOHANTY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /24 /2024 () //
289	D-ABLAPL/4887/2024	SANJAYA MOHANTY @ SANJAY KUMAR MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
290	D-ABLAPL/4891/2024	SANJAYA MOHANTY @ SANJAY KUMAR MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
291	D-ABLAPL/4895/2024	GUNANIDHI KAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	TUREIKELA /12 /2024 () //
292	D-ABLAPL/4897/2024	GOBARDHANA SAHOO VS UNION OF INDIA (RAILWAY)	DEEPAK RANJAN PARIDA VS	//0 () //
293	D-ABLAPL/4898/2024	BAIDHARA MIRDHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //
294	D-ABLAPL/4899/2024	SABITA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /45 /2024 () //
295	D-ABLAPL/4900/2024	HIMANSHU SEKHAR MAJHI	AMIT KUMAR NATH	//0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :15/02/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
296	D-ABLAPL/4907/2024	VS STATE OF ODISHA GANESH MAHAPATRA	VS ABHISHEK DASH	() // BURLA /51 /2024
297	D-ABLAPL/4909/2024	VS STATE OF ODISHA PRAVAT BARIK	VS KHUSBU PANIGRAHI	() // BALIAPAL /57 /2023
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :15/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/6776/2024 CRP/ /	CHAKRA MEHER MP	KEDAR KUMAR DASH	7/2024
2	D-TRP(C)/6829/2024 TRP(C)/ /	BIMAL MAJHI MP	UMA SHANKAR PATEL	42/2024
3	D-RPFAM/1507/2024 RPFAM/ /	HARE KRISHNA MURTY MP	TUKUNA KU.MISHRA	70/2024
4	D-RPFAM/1507/2024 RPFAM/ /	HARE KRISHNA MURTY MP	TUKUNA KU.MISHRA	71/2024
5	D-RPFAM/6837/2024 RPFAM/ /	RANJAN SINGH MP	PABITRA KUMAR NAYAK	72/2024
6	D-MATA/6730/2024 MATA/ /	NUTAN GAHAN MP	BINI MISHRA	73/2024
7	D-MATA/45/2023 MATA/45/2023	AJAY PANDA MP	BIJAYA KUMAR ROUSTRAY	74/2024
8	D-CONTC/1043/2020 CONTC/1043/2020	GOURANG CHARAN PANDA MP	M/S.PRAKASH KU.ROUT	98/2024
9	D-CONTC/7984/2023 CONTC/7984/2023	KANHU CHARAN KARNA MP		99/2024
10	D-CRLREV/4788/2024 CRLREV/ /	SANJAM KUMAR SAMAL MP	RAMESH CHANDRA MAHARANA	140/2024
11	D-CRLREV/4788/2024 CRLREV/ /	SANJAM KUMAR SAMAL MP	RAMESH CHANDRA MAHARANA	141/2024
12	D-CRLREV/181/2023 CRLREV/181/2023	LIPIKA SWAIN@PATRA MP	BIJAYA KUMAR ROUSTRAY	142/2024
13	D-CRLREV/578/2023 CRLREV/578/2023	V.SARVESWAR RAO@V.SARBESWAR RAO MP	DEVASHIS PANDA	143/2024
14	D-CMP/6779/2024 CMP/ /	BASANT KUMAR ROUT MP	RAGHUNATH DASMOHAPATRA	161/2024
15	D-CMP/6792/2024 CMP/ /	SEKH MEHERBAN MP	AMIT PRASAD BOSE	162/2024
16	D-CMP/6794/2024 CMP/ /	SK.SAJIL @ S.K.SAKIL MP	VIJAY KAR	163/2024
17	D-CMP/6805/2024 CMP/ /	PRASANT KUMAR SAHU MP	SANJAY KUMAR PRADHAN	164/2024
18	D-CMP/6810/2024 CMP/ /	PRASANT KUMAR SAHU MP	SANJAY KUMAR PRADHAN	165/2024
19	D-CMP/6828/2024 CMP/ /	GADADHARA MOHAPATRA MP	DWARIKA PRASAD MOHANTY	166/2024
20	D-CMP/6828/2024 CMP/ /	GADADHARA MOHAPATRA MP	DWARIKA PRASAD MOHANTY	167/2024
21	D-CMP/6849/2024 CMP/ /	CHATRUBHUJA DAS MP	BIBEKANANDA BHUYAN	168/2024
22	D-BLAPL/6425/2023 BLAPL/6425/2023	BIBHUTI BHUSAN BEHERA MP		184/2024
23	D-BLAPL/14211/2023 BLAPL/14211/2023	LALU NAG MP	SUBHASISH DAS	185/2024
24	D-BLAPL/12384/2023 BLAPL/12384/2023	BINOD BAG MP	SUSHANTA KUMAR JOSHI	186/2024
25	D-RSA/153/2022 RSA/153/2022	SASHIREKHA PRADHAN MP	SOUMYA MISHRA	190/2024
26	D-RSA/267/2016	KSHIRODINI@KHIRODINI SUNA	M/S.S.K.NAYAK	

	RSA/267/2016	MP		191/2024
27	D-RSA/6791/2024	SURYA NARAYAN NAYAK	AMIT PRASAD BOSE	
	RSA/ /	MP		192/2024
28	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		193/2024
29	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		194/2024
30	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		195/2024
31	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		196/2024
32	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		197/2024
33	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		198/2024
34	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		199/2024
35	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		200/2024
36	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		201/2024
37	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		202/2024
38	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		203/2024
39	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		204/2024
40	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		205/2024
41	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		206/2024
42	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		207/2024
43	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		208/2024
44	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		209/2024
45	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		210/2024
46	D-RSA/525/2005	MITU MAHANTA	M/S.S.P.MISHRA	
	RSA/525/2005	MP		211/2024
47	D-ABLAPL/2055/2024	SATYADEEP MOHANTY	DEBASIS TRIPATHY	
	ABLAPL/798/2024	MP		328/2024
48	D-ABLAPL/2057/2024	KANTI PRAKASH MOHANTY	DEBASIS TRIPATHY	
	ABLAPL/799/2024	MP		329/2024
49	D-ABLAPL/5043/2018	B.SANTOSH PATRA		
	ABLAPL/5043/2018	MP		330/2024
50	D-ABLAPL/656/2024	NILIMA @ LILIMA BARIK		
	ABLAPL/211/2024	MP		331/2024
51	D-ABLAPL/10194/2023	NIHAR RANJAN MOHAPATRA		
	ABLAPL/10194/2023	MP		332/2024
52	D-MACA/928/2023	KAMALA DAS	KAPILA CHARAN NAYAK	
	MACA/928/2023	MP		333/2024
53	D-ABLAPL/10151/2023	MAMATAMAYEE RATH		
	ABLAPL/10151/2023	MP		333/2024
54	D-MACA/6883/2024	SURYAMANI PRUSTY	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		334/2024
55	D-ABLAPL/1545/2024	ABHISHEK TRIPATHY		
	ABLAPL/571/2024	MP		334/2024
56	D-ABLAPL/5977/2019	PITABAS MALIK@DHANDUA MALIK	SANTOSH KUMAR MOHANTY	
	ABLAPL/5977/2019	MP		335/2024
57	D-CRLMC/4830/2024	ANSUMAN SAHOO	SHIB SHANKAR MOHANTY	
	CRLMC/ /	MP		341/2024

58	D-CRLMC/5351/2023 CRLMC/5351/2023	MANJULATA MOHAPATRA MP		342/2024
59	D-CRLMC/599/2024 CRLMC/327/2024	SUBASH DELEI MP		343/2024
60	D-CRLMC/3813/2022 CRLMC/3813/2022	PRADEEP KUMAR PAL@PRADEEP PAL MP		344/2024
61	D-CRLMC/3216/2023 CRLMC/3216/2023	CHANDRAMANI PUTEL MP	BINOD KUMAR HATI	345/2024
62	D-CRLMC/3243/2022 CRLMC/3243/2022	BIDYUT BHUSAN KAR MP	M/S. ACHYUTANANDA PATTANAIK	346/2024
63	D-CRLMC/4910/2024 CRLMC/ /	ALOK RANJAN MAHAPATRA @ ALOK RANJAN MAHAPATRA MP	DEEPA MORAPATI SUNDARAY	347/2024
64	D-CRLA/236/2018 CRLA/236/2018	RAMA CHANDRA SWAIN MP	M/S.B.SAHOO	356/2024
65	D-CRLA/2535/2024 CRLA/ /	PRAHALAD BEHERA MP	GAGAN BIHARI SINGH	357/2024
66	D-CRLA/2535/2024 CRLA/ /	PRAHALAD BEHERA MP	GAGAN BIHARI SINGH	358/2024
67	D-CRLA/35/2021 CRLA/35/2021	SUSANTA KUMAR JENA MP	ABHISHEK DASH	359/2024
68	D-WA/6733/2024 WA/174/2024	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	592/2024
69	D-WA/6733/2024 WA/174/2024	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	593/2024
70	D-WA/6733/2024 WA/174/2024	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	594/2024
71	D-WA/6738/2024 WA/178/2024	AMITAV THAKUR @ AMITABH THAKUR, MP	HSAVAKAR BEHERA, S.C (TRANSPORT)	595/2024
72	D-WA/6738/2024 WA/178/2024	AMITAV THAKUR @ AMITABH THAKUR, MP	HSAVAKAR BEHERA, S.C (TRANSPORT)	596/2024
73	D-WA/6738/2024 WA/178/2024	AMITAV THAKUR @ AMITABH THAKUR, MP	HSAVAKAR BEHERA, S.C (TRANSPORT)	597/2024
74	D-WA/6773/2024 WA/ /	SUPRAVARANI PRADHAN MP	SRI BIJAYA KUMAR PATTANAIK	598/2024
75	D-WA/6780/2024 WA/177/2024	REGISTRAR, BIJU PATANAIK UNIVERSITY MP	ADITHYAN MOHANTA, ROURKELA	599/2024
76	D-WA/510/2013 WA/510/2013	SHIBA PARIDA MP	M/S.RAMAKANT MOHANTY, SUMITRA MOHANTY	600/2024
77	D-WA/5583/2024 WA/ /	BASISTHA PRADHAN MP	ABHILASH MISHRA	601/2024
78	D-WA/6852/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	602/2024
79	D-WA/6852/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	603/2024
80	D-WA/6852/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	604/2024
81	D-WA/6880/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	605/2024
82	D-WA/6880/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	606/2024
83	D-WP(C)/6736/2024 WP(C)/3384/2024	RAMA CHANDRA JANI MP	BHABANI SANKAR TRIPATHY (1)	2396/2024
84	D-WP(C)/6740/2024 WP(C)/3410/2024	PRAVAKAR SWAIN MP	MANAS PATI	2397/2024
85	D-WP(C)/6737/2024 WP(C)/ /	PUJARANI MAHAKUR MP	PRASANTA KUMAR JOSHI	2398/2024
86	D-WP(C)/3038/2024 WP(C)/1309/2024	M/S MACKINTOSH BURN LTD., KOLKATA MP	PRABODHA CHANDRA NAYAK	2399/2024
87	D-WP(C)/6751/2024 WP(C)/ /	MANOJ KUMAR MAHAPATRA MP	BIPLABA P.B. BAHALI	2400/2024
88	D-WP(C)/6755/2024 WP(C)/ /	SILENDRA KUMAR BEHERA MP	KUNAL KUMAR SWAIN	2401/2024
89	D-WP(C)/6759/2024	MADHUSUDAN JENA	JAGAJIBAN PRADHAN	

	WP(C)/3419/2024	MP		2402/2024
90	D-WP(C)/32601/2020 WP(C)/32601/2020	BADAL KUMAR SAHOO MP	MANOJA KUMAR KHUNTIA	2403/2024
91	D-WP(C)/32600/2020 WP(C)/32600/2020	RAKESH PRADHAN MP	MANOJA KUMAR KHUNTIA	2404/2024
92	D-WP(C)/2856/2024 WP(C)/1871/2024	MMCHT GNM TRAINING CENTRE, KANDHAMAL MP		2405/2024
93	D-WP(C)/6760/2024 WP(C)/3402/2024	M/S GRIHASTI UDYOG PVT. LTD., ROURKELA MP	SUBHAM SHARMA	2406/2024
94	D-WP(C)/6761/2024 WP(C)/3444/2024	BIBHUTI BHUSAN MAHAPATRA MP	ARUN KUMAR BUDHIA	2407/2024
95	D-WP(C)/6762/2024 WP(C)/3414/2024	DEV PRAKASH DIDWANIA MP	ANIMESH MOHANTY	2408/2024
96	D-WP(C)/12737/2016 WP(C)/12737/2016	KULWINDER PARHI MP	M/S.AGASTI KANUNGO	2409/2024
97	D-WP(C)/6723/2024 WP(C)/ /	KAMALA SAHOO MP	S.S.RAO	2410/2024
98	D-WP(C)/6763/2024 WP(C)/ /	BIDYADHAR BALIARSINGH@BALIARSINGH MP	ANIRUDHA DAS	2411/2024
99	D-WP(C)/7272/2022 WP(C)/7272/2022	PROJECT HEAD, ZIQITZA HEALTH CARE MP	M/S. SHIBASHISH MISHRA,P.K. SAMAL,S.S. TRIPATHY	2412/2024
100	D-WP(C)/6766/2024 WP(C)/ /	AJAY BEHERA MP	BIPLABA P.B. BAHALI	2413/2024
101	D-WP(C)/6770/2024 WP(C)/ /	UTTAM BEHERA MP	BIPLABA P.B. BAHALI	2414/2024
102	D-WP(C)/4417/2024 WP(C)/2826/2024	M/S V.S.T TILLERS TRACTORS LTD., KHORDA MP	PRAKASH KUMAR JENA	2415/2024
103	D-WP(C)/6774/2024 WP(C)/ /	TARUN BEHERA MP	BIPLABA P.B. BAHALI	2416/2024
104	D-WP(C)/6775/2024 WP(C)/ /	ARUN BEHERA MP	BIPLABA P.B. BAHALI	2417/2024
105	D-WP(C)/20590/2017 WP(C)/20590/2017	LEGAL MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. MP		2418/2024
106	D-WP(C)/23231/2011 WP(C)/23231/2011	KIRTAN KARAN MP	KIRTAN DANG	2419/2024
107	D-WP(C)/6777/2024 WP(C)/ /	SMITA DEBATA MP	BHABANI PRASAD MOHANTY	2420/2024
108	D-WP(C)/25848/2017 WP(C)/25848/2017	LINGRAJ SAHU MP	M/S.JASHOBANTA DASH	2421/2024
109	D-WP(C)/25846/2017 WP(C)/25846/2017	SUKADEV SAHU MP	M/S.JASHOBANTA DASH	2422/2024
110	D-WP(C)/469/2024 WP(C)/559/2024	SUKRA MUDULI MP	SATYABHUSAN DAS	2423/2024
111	D-WP(C)/6782/2024 WP(C)/ /	VANA SURAKHYA SAMITI, GANJAM MP	GOPINATH MISHRA	2424/2024
112	D-WP(C)/3849/2024 WP(C)/1936/2024	PARBATI MOHANTY MP		2425/2024
113	D-WP(C)/6795/2024 WP(C)/ /	SURENDRA SAHOO MP	DR. BINODA KUMAR MISHRA	2426/2024
114	D-WP(C)/6796/2024 WP(C)/ /	PUNANANDA SETHY MP	DR. BINODA KUMAR MISHRA	2427/2024
115	D-WP(C)/6800/2024 WP(C)/ /	SUSHREE SANGITA KHOSLA MP	MAHENDRA KUMAR SAHOO	2428/2024
116	D-WP(C)/3490/2024 WP(C)/1902/2024	BHISMADEV SAHU@ VISMADEV SAHU MP	BYOMOKESH SAHOO	2429/2024
117	D-WP(C)/8642/2020 WP(C)/8642/2020	TILLOTTAMA PANIGRAHI MP	RUDRA NARAYAN PARIJA	2430/2024
118	D-WP(C)/6803/2024 WP(C)/ /	M/S. SRI DADI MAA CONSULTANT AND CONTRACTOR MP	MANAGEMENT, BBSR	2431/2024
119	D-WP(C)/10537/2022 WP(C)/10537/2022	SURYA PRASAD PANDA MP	IN PERSON	2432/2024
120	D-WP(C)/6818/2024 WP(C)/ /	KANDARPA MAJHI MP	SIDHARTHA MISHRA	2433/2024

121	D-WP(C)/6819/2024 WP(C)/ /	GURUBARI MUNDA MP	MITALEE JESTHI	2434/2024
122	D-WP(C)/6822/2024 WP(C)/ /	TUSHAR RANJAN PARIDA MP	CHITRASEN PARIDA	2435/2024
123	D-WP(C)/6827/2024 WP(C)/ /	URMILA MISHRA MP	BISWABIHARI MOHANTY	2436/2024
124	D-WP(C)/6467/2024 WP(C)/ /	M/S NECON ELECTRICAL AND ELECTRONICS MP	ASHISH KUMAR SARANGI	2437/2024
125	D-WP(C)/33293/2023 WP(C)/33293/2023	ASWINI KUMAR MOHANTY MP	PRASANNA KUMAR RATH	2438/2024
126	D-WP(C)/6834/2024 WP(C)/ /	ANDURU NAGAMANI MP	ABHILASH MISHRA	2439/2024
127	D-WP(C)/6825/2024 WP(C)/ /	M/S. MADAN MOHAN MOHAPATRA MP	KSHIROD KUMAR SAHOO	2440/2024
128	D-WP(C)/6836/2024 WP(C)/ /	BARNABA PRADHAN MP	ASHIT KUMAR DASH	2441/2024
129	D-WP(C)/18883/2023 WP(C)/18883/2023	ORISSA EXCISE CONSTABLE ASSOCIATION MP	SRIDHAR KATH	2442/2024
130	D-WP(C)/42907/2023 WP(C)/42907/2023	MONALISA NAYAK MP	PRATYUSHA NAIDU	2443/2024
131	D-WP(C)/4970/2024 WP(C)/2968/2024	BIRENDRA SAHA MP	CHANDRAMADHAB SINGH	2444/2024
132	D-WP(C)/20442/2012 WP(C)/20442/2012	MD.MOTIULLAH MP	M/S.BIREN SANKAR TRIPATHY	2445/2024
133	D-WP(C)/6854/2024 WP(C)/ /	ANSUMAN DAS MP	JAGAJIBAN PRADHAN	2446/2024
134	D-WP(C)/3120/2024 WP(C)/1945/2024	K. RAJANI RANI MP	DR. JITENDRA KUMAR LENKA	2447/2024
135	D-WP(C)/29211/2022 WP(C)/29211/2022	KAMAL LOCHAN SAHOO MP	AVIJIT PATNAIK	2448/2024
136	D-WP(C)/4512/2024 WP(C)/2765/2024	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. MP	ABHIRAM DASH	2449/2024
137	D-WP(C)/6863/2024 WP(C)/ /	PRAMOD GOCHHAYAT @ PRAMOD KUMAR MP	MOHENDRA KUMAR MOHAPATRO	2450/2024
138	D-WP(C)/6866/2024 WP(C)/ /	BASANT ROUT MP	MOHENDRA KUMAR MOHAPATRO	2451/2024
139	D-WP(C)/6871/2024 WP(C)/ /	SARAT ROUT MP	MOHENDRA KUMAR MOHAPATRO	2452/2024
140	D-WP(C)/6874/2024 WP(C)/ /	PRAFULLA ROUT @ PRAFULLA KUMAR MP	MOHENDRA KUMAR MOHAPATRO	2453/2024
141	D-WP(C)/6876/2024 WP(C)/ /	SUSHREETA BARICK MP	LAXMIKANTA MOHANTY	2454/2024
142	D-WP(C)/6878/2024 WP(C)/ /	AMAR GOCHHAYAT MP	MOHENDRA KUMAR MOHAPATRO	2455/2024
143	D-WP(C)/6881/2024 WP(C)/ /	IFTEKHAR AHMAD MP	SAIBRATA RATH	2456/2024
144	D-WP(C)/6882/2024 WP(C)/ /	KARUNAKAR ROUT MP	MOHENDRA KUMAR MOHAPATRO	2457/2024
145	D-WP(C)/6886/2024 WP(C)/ /	ADITYA KUMAR MOHAPATRA MP	LALITENDU MISHRA	2458/2024
146	D-WP(C)/35480/2022 WP(C)/35480/2022	ASHOK KUMAR NANDI MP	SOMANATH MISHRA	2459/2024
147	D-WP(C)/6892/2024 WP(C)/ /	M/S BVG INDIA LTD. REGISTERED OFFICE MP	PRASANNA KUMAR PARHI	2460/2024
148	D-WP(C)/6892/2024 WP(C)/ /	M/S BVG INDIA LTD. REGISTERED OFFICE MP	PRASANNA KUMAR PARHI	2461/2024